

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.06.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1110 of 2021 in Comp. App. (AT) (Ins) No. 1377 of 2019	State Bank of India. Vs. Subodh Kumar Agrawal & Ors.  <b>With</b>	Charu Bansal	Radhika Gautam Ujjal Banerjee-R2 V.M. Srivastava Kumar Anurag Singh-R5
2.	Comp. App (AT) (Ins) No. 07 of 2020	Canara Bank Vs. Subodh Kumar Agarwal & Ors.	Avinash Mohapatra	Subodh Kr. Agrawal-RP Vishrutyi Sahni-R1 Ujjal Banerjee-R2 Shivambika Sinha-R2
3.	I.A. No. 604 of 2021 in Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2
4.	I.A. No. 603 of 2021 in Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2
5.	I.A. No. 605 of 2021 in Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India & Anr.	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2

### For Directions

6.	Comp. App. (AT) (Ins) No. 483 of 2019 & I.A. No. 2441 of 2020	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors.	Shikhar Mittal, Santanu Awasthi	K. Datta Abhishek Anand-RP
7.	Comp. App. (AT) (Ins) No. 116 of 2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs. Employees State Insurance Corporation, Rep. by its Regional Director & Ors.	Arvind C.	Paras Sachdeva Palas S.-R1 & R2

8.	Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors.  <b>With</b>	Bharat Sood	Sreenita Ghosh Sanchari Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee- CoC
9.	Comp. App. (AT) (Ins) No. 285 of 2020	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh Sanchari Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee- CoC
10.	Comp. App. (AT) (Ins) No. 642 of 2020  <b>Part Heard</b>	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	Prachi Johri	Tishampati Sen-R1 Deep Roy-R2 Ayan Debmitra-R3 Vishal Ganda
11.	Comp. App. (AT) (Ins) No. 674 of 2020	Gopalpur Ports Ltd. Vs. Sri Avantika Contractor (I) Ltd.	Nikhil Jain	Kumar Anurag Singh
12.	Comp. App. (AT) (Ins) No. 876 of 2020	Nitin Singh Vs. Waves Bio-tech Pvt. Ltd.	Partho Bhattacharya	Akshay Bhardwaj
13.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019  <b>Part Heard</b>	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh

#### For Admission (Fresh Cases)

14.	Comp. App. (AT) (Ins) No. 428 of 2021	Intec Capital Ltd. Vs. Eastern Embroidery Collections Pvt. Ltd.	Sagar Bansal	
15.	Comp. App. (AT) (Ins) No. 430 of 2021	Anil Kohli Monitoring Professional for Tirupati Infraprojects Pvt. Ltd. Vs. G.P. Global Energy Pvt. Ltd. Successful Resolution Applicant for Tirupati Infraprojects Pvt. Ltd.	Abhishek Anand	
16.	Comp. App. (AT) (Ins) No. 434 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	Rajesh Prasad	
17.	Comp. App. (AT) (Ins) No. 436 of 2021	Pritam Jaiswal Vs. Punjab National Bank & Ors.	Rajeev Ranjan	

<b>18.</b>	Comp. App. (AT) (Ins) No. 437 of 2021	Albatross Inland Ports Pvt. Ltd. Vs. Al-Dua Food Processing Pvt. Ltd.	Anirudh Suresh	
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**By order of Hon'ble Officiating Chairperson**  
**-sd/-**  
**Registrar**